

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167 (Pt.-III)/2014/1337/A

From:- Smti Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court
Guwahati

To

**The Director
Tamil Nadu State Judicial Academy,
No. 30/95, P.S.K.R. Salai
Raja Annamalaipuram
Chennai – 600 028**

Dated- Guwahati, the 7th March, 2018

Sub:- Nominations for the National Conference on Commercial Disputes-2018, scheduled to be held on 24th & 25th March, 2018 at TNSJA Regional Centre, Madurai.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice, Gauhati High Court, Guwahati has been pleased to nominate Hon'ble Mr. Justice Ujjal Bhuyan, Judge, Gauhati High Court, Guwahati to participate in the National Conference on Commercial Disputes-2018, scheduled to be held on 24th & 25th March, 2018 at TNSJA Regional Centre, Madurai. The contact details of his Lordship is given below-

Sl. No.	Name of the Dignitary / Delegate	Mobile Number	Landline Number	E-mail ID	Name and Mobile Number of P.A. / Secretary
1.	Hon'ble Mr. Justice Ujjal Bhuyan, Judge, Gauhati High Court, Guwahati	094355-58305	0361-2735666	ujjalbhuyan@rediffmail.com	Shri Biplab Chakraborty Mob. No. 09706325536

Further, Smti Susmita Phukan Khound, District and Sessions Judge, Dibrugarh (Assam) and Shri Dhruvad Kashyap Das, District and Sessions Judge, Morigaon (Assam) have also been nominated to attend the aforesaid Conference. Their contact details are given below as per the prescribed format-

Sl. No.	Name of the Dignitary / Delegate	Mobile Number	Landline Number	E-mail ID	Name and Mobile Number of P.A. / Secretary
1.	Smti Susmita Phukan Khound, District and Sessions Judge, Dibrugarh (Assam)	094350-64748	0373-2321214 / 2323750	dj-dibrugarh@nic.in / dibrugarh.session@gmail.com	
2.	Shri Dhruwad Kashyap Das, District and Sessions Judge, Morigaon (Assam)	084738-19388	03678-240311 / 241163	dhruwadkashyapdas@gmail.com / dj-morigaon@nic.in / morigaon.session@gmail.com	

This is for favour of your kind information and necessary action.

Thanking you,

Yours faithfully

✱ 7.3.18

Registrar (Judicial)

Memo No. HC.VII-167 (Pt.-III)/2014/1338 - 1354/A dated 07.03.2018

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Registrar General, High Court of Madras, Chennai.
4. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Smti Susmita Phukan Khound, District and Sessions Judge, Dibrugarh (Assam)
7. Shri Dhruwad Kashyap Das, District and Sessions Judge, Morigaon (Assam)

It is for information of the nominated participants that the Tamil Nadu State Judicial Academy (TNSJA) will make necessary arrangements for lodging, boarding and local conveyance of the nominated Hon'ble High Court Judge and the District Judges. For any

clarifications regarding the arrangements of lodging, boarding and local conveyance, the officers / staff, whose particulars are given below may be contacted-

Name & Designation	Mobile Number	Land Line Number	Fax Number
Mr. G. Chandrasekharan, Director, TNSJA, Chennai	09444477449	(044)24958595	(044)24958595
Mr. A.K. Mehbub Ali Khan, Deputy Director, TNSJA Regional Centre, Madurai	07502598196	(0452)2560807	(0452)2560807
Mr. S. Balakrishnan, Deputy Director, TNSJA, Chennai	09842832635	(044)24958595	(044) 24958595
Mr. M. Sriram, Librarian, TNSJA, Regional Centre, Madurai	07904372163	(0452)2560807	(0452)2560808
Mrs. P. Shakila, Section Officer, TNSJA, Chennai	09962062885	(044) 24958595	(044) 24958595

The nominated District Judges are also requested to furnish the travel details in the following format so as to reach the Director, Tamil Nadu State Judicial Academy, No. 30/95, P.S.K.R. Salai, Raja Annamalaipuram, Chennai-600028 (Email: tnsja.tn@nic.in / tnsja.tn@gmail.com), with a copy to the Deputy Director, Tamil Nadu State Judicial Academy, Regional Centre, Alagar Koil Road, K. Pudur, Madurai-625002 (Email: tnsja.rc.mdu@gmail.com) on or before 16th March, 2018-

Sl. No.	Name of the Dignitary	Arrival at Madurai		Departure at Madurai	
		Flight / Train Number	Time	Flight / Train Number	Time

They are also requested to furnish a copy of the travel details to the undersigned.

8. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centre, Alagar Koli Road, K. Pudur, Madurai.
9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. The Joint Registrar (Protocol), Gauhati High Court, Guwahati

He is requested to send the travel details of his Lordship in the following format so as to reach the Director, Tamil Nadu State Judicial Academy, No. 30/95, P.S.K.R. Salai, Raja Annamalaipuram, Chennai-600028 (Email: tnsja.tn@nic.in / tnsja.tn@gmail.com), with a copy to the Deputy Director, Tamil Nadu State Judicial Academy, Regional Centre, Alagar Koil Road, K. Pudur, Madurai-625002 (Email: tnsja.rc.mdu@gmail.com) on or before 16th March, 2018-

Sl. No.	Name of the Dignitary	Arrival at Madurai		Departure at Madurai	
		Flight / Train Number	Time	Flight / Train Number	Time

11. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
12. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this letter in the official web site of the Gauhati High Court immediately.*
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
17. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

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Registrar (Judicial)

TAMIL NADU STATE JUDICIAL ACADEMY

NATIONAL CONFERENCE ON COMMERCIAL DISPUTES – 2018

on 24th and 25th March, 2018, at TNSJA Regional Centre, Madurai

SCHEME OF THE CONFERENCE

DAY 1: 24 TH MARCH, 2018	
09.00 a.m. to 05.30 p.m.	Inaugural Session and Working Sessions
07.00 p.m. to 09.30 p.m.	Cultural Programme followed by dinner
DAY 2: 25 TH MARCH, 2018	
09.30 a.m. to 01.30 p.m.	Working Sessions
03.00 p.m. to 09.00 p.m.	Visit to places of interest in Madurai